

**15.11 hrs. Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 243 ZD etc.).**

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI UTTAMRAO DHIKALE : *Sir, I introduce the Bill.*

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